

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 12.03.2024

Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	23701/2024	12.03.2024	CONTC-1161/2023	S.K. PAL	C.O.		Order Dtd. 2023-03-10	CONTEMPT	(Seat No-5)
2	23702/2024	12.03.2024	ABLAPL-1712/2024	JP BEHERA	C.O.		Order Dtd. 2024-03-06		(Seat No-5)
3	23703/2024	12.03.2024	ABLAPL-9906/2023	GYANA RANJAN DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-25	BAIL-1	(Seat No-5)
4	23704/2024	12.03.2024	ABLAPL-1707/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Seat No-5)
5	23705/2024	12.03.2024	ABLAPL-1700/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-1	(Seat No-1)
6	23706/2024	12.03.2024	ABLAPL-1355/2024	DK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-1	(Seat No-4)
7	23707/2024	12.03.2024	ABLAPL-1122/2024	B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-1	(Seat No-3)
8	23708/2024	12.03.2024	ABLAPL-901/2024	S K JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Seat No-3)
9	23709/2024	12.03.2024	ABLAPL-137/2024	AK BHUYAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-1	(Seat No-1)
10	23710/2024	12.03.2024	ABLAPL-249/2024	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-2	(Seat No-7)

11	23711/ 2024	12.03.202 4	ABLAPL- 491/2024	MK MOHANTY	C.O.	COUR T NO. 2	Order Dtd. 2024-03-06	BAIL-2	(Seat No-7)
12	23714/ 2024	12.03.202 4	WP (C) - 5660/202 4	M.R. BARIK	C.O.	COUR T NO. 2	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
13	23715/ 2024	12.03.202 4	BLAPL- 130/2024	S. BARIK	C.O.	COUR T NO. 8	Order Dtd. 2024-01-31		(Seat No-109)
14	23716/ 2024	12.03.202 4	CRLREV- 525/2012	K. SAHOO	C.O.	COUR T NO. 8	Order Dtd. 2024-03-11	CRIMINAL REVISION	(Seat No-4)
15	23717/ 2024	12.03.202 4	CRLMC- 27/2024	M.R. ROUTRAY	C.O.	COUR T NO. 15	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-3)
16	23718/ 2024	12.03.202 4	CRLMC- 606/2024	J. SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-04-18	CRIMINAL MISC	(Seat No-1)
17	23719/ 2024	12.03.202 4	CRLMC- 718/2024	S.K. LENKA	C.O.	COUR T NO. 15	Order Dtd. 2024-03-07		(Seat No-1)
18	23720/ 2024	12.03.202 4	CRLMC- 1870/202 3	S. MOHANTY	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	CRIMINAL MISC	(Seat No-1)
19	23721/ 2024	12.03.202 4	BLAPL- 1261/202 4	A SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	BAIL-2	(Seat No-10)
20	23722/ 2024	12.03.202 4	BLAPL- 1247/202 4	KSHITISH	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11		(Seat No-10)
21	23723/ 2024	12.03.202 4	WP (C) - 41720/20 23	P K DASH	C.O.	COUR T NO. 15	Order Dtd. 2024-03-06	WRIT BRANCH- 5	(Seat No-53)
22	23724/ 2024	12.03.202 4	BLAPL- 1276/202 4	KK NATH	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11		(Seat No-53)
23	23725/ 2024	12.03.202 4	BLAPL- 1272/202 4	SANJIB KUMAR BHANJADEO	C.O.	COUR T	Order Dtd. 2024-03-11		(Seat No-53)

						NO. 15			
24	23726/ 2024	12.03.202 4	BLAPL- 1278/202 4	R DAS	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	BAIL-1	(Seat No-5)
25	23727/ 2024	12.03.202 4	BLAPL- 1246/202 4	RK MALLICK	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11		(Seat No-5)
26	23728/ 2024	12.03.202 4	BLAPL- 1264/202 4	A SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11		(Seat No-5)
27	23734/ 2024	12.03.202 4	BLAPL- 1238/202 4	PK MOHANTY	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11		(Seat No-5)
28	23736/ 2024	12.03.202 4	BLAPL- 1240/202 4	PK MOHANTY	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	BAIL-1	(Seat No-3)
29	23738/ 2024	12.03.202 4	BLAPL- 1243/202 4	RK MAHABHOI	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11		(Seat No-3)
30	23739/ 2024	12.03.202 4	BLAPL- 1245/202 4	RP DAS	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11		(Seat No-3)
31	23741/ 2024	12.03.202 4	BLAPL- 19/2024	BB MALLICK	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	BAIL-1	(Seat No-1)
32	23786/ 2024	12.03.202 4	WP (C) - 4732/202 4	M R ROUSTRAY	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	WRIT BRANCH- 1	(Seat No-1)
33	23787/ 2024	12.03.202 4	WP (C) - 4878/202 4	M R ROUSTRAY	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	WRIT BRANCH- 3	(Seat No-11)
34	23790/ 2024	12.03.202 4	WP (C) - 5235/202 4	N K ROUT	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-44)
35	23792/ 2024	12.03.202 4	CRLREV- 28/2021	M/S DINESH KUMAR MOHANTY	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	CRIMINAL REVISION	(Seat No-2)

36	23794/ 2024	12.03.202 4	BLAPL- 18528/20 14	R.K. BARIK	C.O.	COUR T NO. 7	Order Dtd. 2014-09-30		(Seat No-2)
37	23795/ 2024	12.03.202 4	CRLA- 840/2022	P K ROUSTRAY	C.O.	COUR T NO. 7	Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No-7)
38	23796/ 2024	12.03.202 4	CRLA- 534/2012	A.K. BEHERA	C.O.	COUR T NO. 7	Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No-4)
39	23797/ 2024	12.03.202 4	ABLAPL- 1942/202 4	PRADIPTA BEURA	C.O.	COUR T NO. 2	Order Dtd. 2024-04-09		(Seat No-4)
40	23798/ 2024	12.03.202 4	WP (C) - 5415/202 4	N.K. ROUT	C.O.	COUR T NO. 2	Order Dtd. 2024-03-11	WRIT BRANCH- 1	(Seat No-2)
41	23802/ 2024	12.03.202 4	WP (C) - 5206/202 4	A.K. PANDA	C.O.	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH- 7	(Seat No-44)
42	23803/ 2024	12.03.202 4	WP (C) - 4876/202 4	M R ROUSTRAY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 3	(Seat No-11)
43	23804/ 2024	12.03.202 4	WP (C) - 4889/202 4	A.K. PANDA	C.O.	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH- 3	(Seat No-11)
44	23805/ 2024	12.03.202 4	WP (C) - 4877/202 4	M R ROUSTRAY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 3	(Seat No-11)
45	23806/ 2024	12.03.202 4	WP (C) - 4924/202 4	A.K. PANDA	C.O.	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH- 4	(Seat No-38)
46	23809/ 2024	12.03.202 4	WP (C) - 5237/202 4	N K ROUT	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-44)

47	23810/ 2024	12.03.202 4	WP (C) - 5072/202 4	A.K. PANDA	C.O.	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH- 5	(Seat No-22)
48	23811/ 2024	12.03.202 4	WP (C) - 5245/202 4	N K ROUT	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-44)
49	23812/ 2024	12.03.202 4	WP (C) - 5490/202 4	NIRANJAN ROUT	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 1	(Seat No-2)
50	23814/ 2024	12.03.202 4	WP (C) - 5264/202 4	K C PANDA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-44)
51	23815/ 2024	12.03.202 4	WP (C) - 5067/202 4	P K MALLICK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-22)
52	23816/ 2024	12.03.202 4	WP (C) - 5069/202 4	P K MALLICK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-22)
53	23818/ 2024	12.03.202 4	WP (C) - 5197/202 4	P. PANDA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 6	(Seat No-36)
54	23819/ 2024	12.03.202 4	WP (C) - 5059/202 4	P K BARIK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-22)
55	23820/ 2024	12.03.202 4	WP (C) - 5085/202 4	S.K. SINGH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-22)
56	23821/ 2024	12.03.202 4	WP (C) - 5266/202 4	C R KAR	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH- 7	(Seat No-44)

57	23823/ 2024	12.03.202 4	WP (C) - 5082/202 4	S.K. SINGH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-22)
58	23824/ 2024	12.03.202 4	WP (C) - 5223/202 4	ANIL KUMAR DAS	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-44)
59	23825/ 2024	12.03.202 4	WP (C) - 5065/202 4	S.K. SINGH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-22)
60	23826/ 2024	12.03.202 4	WP (C) - 5203/202 4	ANIL KUMAR DAS	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-44)
61	23829/ 2024	12.03.202 4	WP (C) - 3767/202 4	S.K. MOHANTY	C.O.	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH- 7	(Seat No-18)
62	23830/ 2024	12.03.202 4	WP (C) - 5138/202 4	S.K. SINGH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 6	(Seat No-36)
63	23831/ 2024	12.03.202 4	WP (C) - 4950/202 4	R K MEHER	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 4	(Seat No-38)
64	23833/ 2024	12.03.202 4	WP (C) - 5075/202 4	R.K. MEHER	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-22)
65	23834/ 2024	12.03.202 4	WP (C) - 5020/202 4	R K MEHER	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-22)
66	23835/ 2024	12.03.202 4	WP (C) - 5200/202 4	RAMA KRISHNA BISOI	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 6	(Seat No-36)

67	23836/ 2024	12.03.202 4	CONTC- 1347/202 4	M R SAHOO	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-04-19		(Seat No-36)
68	23837/ 2024	12.03.202 4	CONTC- 1384/202 4	D K MOHANTY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07		(Seat No-36)
69	23838/ 2024	12.03.202 4	WP (C) - 5232/202 4	ANIL KUMAR DAS	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-44)
70	23840/ 2024	12.03.202 4	CONTC- 8797/202 3	ANIL SAHOO	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	CONTEMPT	(Seat No-2)
71	23841/ 2024	12.03.202 4	WP (C) - 5455/202 4	P.K. MOHANTY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 1	(Seat No-2)
72	23842/ 2024	12.03.202 4	CRLMA- 7/2024	BALARAM SINGH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	BAIL-1	(Seat No-5)
73	23843/ 2024	12.03.202 4	WP (C) - 42452/20 23	SANTOSH KUMAR MAHANTY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH- 4	(Seat No-27)
74	23844/ 2024	12.03.202 4	MATA- 65/2024	N K ROUT	C.O.	COUR T NO. 1	Order Dtd. 2024-04-02	FIRST APPEAL	(Seat No-5)
75	23845/ 2024	12.03.202 4	ABLAPL- 1933/202 4	C RANA	C.O.	COUR T NO. 1	Order Dtd. 2024-03-07		(Seat No-5)
76	23846/ 2024	12.03.202 4	ABLAPL- 1930/202 4	J MAHAPATRA	C.O.	COUR T NO. 1	Order Dtd. 2024-03-07		(Seat No-5)
77	23847/ 2024	12.03.202 4	ABLAPL- 1929/202 4	J MAHAPATRA	C.O.	COUR T NO. 1	Order Dtd. 2024-03-07		(Seat No-5)

78	23849/ 2024	12.03.202 4	WPCRL- 126/2023	GYANA RANJAN PATRA	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
79	23850/ 2024	12.03.202 4	ABLAPL- 1927/202 4	SK SAMAL	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-123)
80	23851/ 2024	12.03.202 4	WPCRL- 126/2023	SANJIB KUMAR BHANJADEO	C.O.	COUR T NO. 2	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
81	23852/ 2024	12.03.202 4	ABLAPL- 1926/202 4	J MAHAPATRA	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07	BAIL-1	(Seat No-1)
82	23853/ 2024	12.03.202 4	ABLAPL- 1924/202 4	B SINGH	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07	BAIL-1	(Seat No-2)
83	23854/ 2024	12.03.202 4	MATA- 131/2018	J D MUDULI	C.O.	COUR T NO. 2	Order Dtd. 2024-03-11	FIRST APPEAL	(Seat No-3)
84	23856/ 2024	12.03.202 4	ABLAPL- 1923/202 4	MK PANI	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-3)
85	23857/ 2024	12.03.202 4	MATA- 131/2018	ARTATRAN PARIDA	C.O.	COUR T NO. 2	Order Dtd. 2024-03-11	FIRST APPEAL	(Seat No-3)
86	23858/ 2024	12.03.202 4	ABLAPL- 1922/202 4	N ROUT	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07	BAIL-1	(Seat No-4)
87	23859/ 2024	12.03.202 4	RSA- 32/2008	T K MOHANTY	C.O.	COUR T NO. 20	Order Dtd. 2024-04-29	SECOND APPEAL	(Seat No-4)
88	23861/ 2024	12.03.202 4	ABLAPL- 1917/202 4	J MAHAPATRA	C.O.	COUR T NO. 20	Order Dtd. 2024-03-07		(Seat No-4)
89	23862/ 2024	12.03.202 4	SA- 90/1999	M R BARIK	C.O.	COUR T NO. 20	Order Dtd. 2024-03-07	SECOND APPEAL	(Seat No-6)
90	23864/ 2024	12.03.202 4	ABLAPL- 1749/202 4	SR PARIDA	C.O.	COUR T	Order Dtd. 2024-03-07		(Seat No-6)

						NO. 2			
91	23865/ 2024	12.03.202 4	SA- 357/1999	D MOHANTY	C.O.	COUR T NO. 2	Order Dtd. 2024-03-11	SECOND APPEAL	(Seat No-4)
92	23866/ 2024	12.03.202 4	ABLAPL- 1538/202 4	AK MOHANTY	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-4)
93	23868/ 2024	12.03.202 4	ABLAPL- 536/2024	AK NAYAK	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-4)
94	23879/ 2024	12.03.202 4	ABLAPL- 1963/202 4	M DAS	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-4)
95	23880/ 2024	12.03.202 4	ABLAPL- 1956/202 4	SK SAMAL	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-4)
96	23881/ 2024	12.03.202 4	ABLAPL- 1955/202 4	SK MOHANTY	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-4)
97	23883/ 2024	12.03.202 4	ABLAPL- 1952/202 4	A PATTANAYAK	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-4)
98	23884/ 2024	12.03.202 4	ABLAPL- 1948/202 4	G SINGH	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07	BAIL-1	(Seat No-5)
99	23886/ 2024	12.03.202 4	ABLAPL- 1946/202 4	SK BISWAL	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-5)
10 0	23889/ 2024	12.03.202 4	ABLAPL- 1943/202 4	BR SENAPATI	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-5)
10 1	23890/ 2024	12.03.202 4	ABLAPL- 1938/202 4	D SWAIN	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07	BAIL-1	(Seat No-3)
10 2	23898/ 2024	12.03.202 4	ABLAPL- 1937/202 4	P BEHERA	C.O.	COUR T NO. 2	Order Dtd. 2024-03-07		(Seat No-3)

103	23900/2024	12.03.2024	ABLAPL-1936/2024	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	BAIL-1	(Seat No-6)
104	23902/2024	12.03.2024	ABLAPL-1935/2024	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	BAIL-1	(Seat No-5)
105	23904/2024	12.03.2024	ABLAPL-1934/2024	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-07		(Seat No-5)
106	23906/2024	12.03.2024	ABLAPL-1933/2024	M PAGAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-07		(Seat No-5)
107	23908/2024	12.03.2024	CRLMC-348/2024	K.C. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-04-02		(Seat No-5)
108	23909/2024	12.03.2024	CRLMC-431/2024	S.K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-11	CRIMINAL MISC	(Seat No-7)
109	23910/2024	12.03.2024	CRLMC-4496/2023	S.C. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No-4)
110	23911/2024	12.03.2024	ABLAPL-1966/2024	P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	BAIL-1	(Seat No-5)
111	23912/2024	12.03.2024	CRLMC-4520/2023	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No-5)
112	23913/2024	12.03.2024	ABLAPL-1965/2024	B MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-07		(Seat No-5)
113	23914/2024	12.03.2024	CRLMC-4661/2023	R.K. MOHABHOI	C.O.	COURT NO. 15	Order Dtd. 2024-03-11		(Seat No-5)
114	23915/2024	12.03.2024	CRLMC-91/2024	M.N. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No-3)
115	23916/2024	12.03.2024	CRLMC-484/2024	ACHYUTANAND A PATTANAIAK	C.O.	COURT	Order Dtd. 2024-03-11	CRIMINAL MISC	(Seat No-7)

						NO. 15			
11 6	23917/ 2024	12.03.202 4	CRLMC- 495/2024	S.K. SINGH	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	CRIMINAL MISC	(Seat No-7)
11 7	23918/ 2024	12.03.202 4	CRLMC- 643/2024	G. SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	CRIMINAL MISC	(Seat No-1)
11 8	23919/ 2024	12.03.202 4	CRLMC- 4868/202 3	D.K. NAIK	C.O.	COUR T NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No-7)
11 9	23920/ 2024	12.03.202 4	CRLMC- 426/2024	S.R. PANI	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	CRIMINAL MISC	(Seat No-7)
12 0	23921/ 2024	12.03.202 4	CRLMC- 670/2024	NARENDRA KUMAR LENKA	C.O.	COUR T NO. 15	Order Dtd. 2024-03-11	CRIMINAL MISC	(Seat No-1)
12 1	23922/ 2024	12.03.202 4	ABLAPL- 1964/202 4	JP KAR	C.O.	COUR T NO. 15	Order Dtd. 2024-03-07		(Seat No-1)
12 2	23923/ 2024	12.03.202 4	CRLA- 543/2023	H.K. MOHANTA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-27	CRIMINAL APPEAL	(Seat No-9)
12 3	23924/ 2024	12.03.202 4	CRLA- 1128/202 3	B. SAHOO	C.O.	COUR T NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
12 4	23925/ 2024	12.03.202 4	CRLA- 20/2024	M.R. SAHOO	C.O.	COUR T NO. 5		CRIMINAL APPEAL	(Seat No-10)
12 5	23926/ 2024	12.03.202 4	CRLA- 516/2019	M/S. SRINIBAS PARIJA, S.SWAIN, M.MOHAPATRA	C.O.	COUR T NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-6)
12 6	23927/ 2024	12.03.202 4	CRLA- 301/2017	SESHADEV BISWAL	C.O.	COUR T NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-2)
12 7	23928/ 2024	12.03.202 4	CRLA- 642/2019	J.R. DAS	C.O.	COUR T NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-6)

12 8	23929/ 2024	12.03.202 4	CRLA- 1244/202 3	H. K. PATRA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-27	CRIMINAL APPEAL	(Seat No-9)
12 9	23930/ 2024	12.03.202 4	CRLA- 755/2022	S. DASH	C.O.	COUR T NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
13 0	23931/ 2024	12.03.202 4	CRLA- 1089/202 2	S. CHOUDHURY	C.O.	COUR T NO. 11	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
13 1	23933/ 2024	12.03.202 4	CRLMP- 296/2023	S.R. SUBUDHI	C.O.	COUR T NO. 11	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-32)
13 2	23934/ 2024	12.03.202 4	CRLA- 878/2022	B. DAS	C.O.	COUR T NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
13 3	23955/ 2024	12.03.202 4	WP (C) - 19079/20 19	K.M.SAHOO	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
13 4	23956/ 2024	12.03.202 4	WP (C) - 19079/20 19	T.K.NAYAK	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
13 5	23957/ 2024	12.03.202 4	WP (C) - 16522/20 19	P.NAYAK	C.O.	COUR T NO. 5		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
13 6	23958/ 2024	12.03.202 4	WP (C) - 16522/20 19	B.SAHOO	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
13 7	23959/ 2024	12.03.202 4	WP (C) - 20516/20 19	S.MAHARANA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
13 8	23960/ 2024	12.03.202 4	WP (C) - 20516/20 19	S.CHOUDHURY	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
13 9	23961/ 2024	12.03.202 4	WP (C) - 9992/202 1	K.K.JENA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
14 0	23962/ 2024	12.03.202 4	WP (C) - 9992/202 1	P.K.DASH	C.O.	COUR T	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)

						NO. 5			
14 1	23963/ 2024	12.03.202 4	WP (C) - 5158/202 1	K.K.JENA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
14 2	23964/ 2024	12.03.202 4	WP (C) - 5159/202 1	K.K.JENA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
14 3	23965/ 2024	12.03.202 4	WP (C) - 5160/202 1	K.K.JENA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
14 4	23966/ 2024	12.03.202 4	WP (C) - 5161/202 1	K.K.JENA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
14 5	23967/ 2024	12.03.202 4	WP (C) - 5164/202 1	K.K.JENA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
14 6	23968/ 2024	12.03.202 4	WP (C) - 5167/202 1	K.K.JENA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
14 7	23969/ 2024	12.03.202 4	WP (C) - 177/2022	K.K.JENA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
14 8	23970/ 2024	12.03.202 4	WP (C) - 5785/202 2	B.K.MAHARAN A	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
14 9	23971/ 2024	12.03.202 4	WP (C) - 42508/20 23	K.MONDAL	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
15 0	23972/ 2024	12.03.202 4	WP (C) - 5630/202 4	A.MOHANTY	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
15 1	23973/ 2024	12.03.202 4	WP (C) - 5635/202 4	A.MOHANTY	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
15 2	23974/ 2024	12.03.202 4	WP (C) - 5608/202 4	A.MOHANTY	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)

153	23975/2024	12.03.2024	WP (C) - 5615/2024	A.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
154	23976/2024	12.03.2024	WP (C) - 5616/2024	A.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
155	23977/2024	12.03.2024	WP (C) - 5617/2024	A.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
156	23978/2024	12.03.2024	WP (C) - 5618/2024	A.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
157	23979/2024	12.03.2024	WP (C) - 5619/2024	A.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
158	23980/2024	12.03.2024	WP (C) - 5621/2024	A.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
159	23981/2024	12.03.2024	WP (C) - 5622/2024	A.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
160	23982/2024	12.03.2024	WP (C) - 5623/2024	A.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
161	23983/2024	12.03.2024	BLAPL-1020/2024	D.K.JENA	C.O.	COURT NO. 5	Order Dtd. 2024-02-28		(Seat No-109)
162	23984/2024	12.03.2024	RPFAM-190/2022	R.C.ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	FIRST APPEAL	(Seat No-7)
163	23985/2024	12.03.2024	WP (C) - 5139/2024	S.DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH-6	(Seat No-36)
164	23986/2024	12.03.2024	WP (C) - 5139/2024	P.K.SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH-6	(Seat No-36)
165	23987/2024	12.03.2024	WP (C) - 5645/2024	A. MOHANTY	C.O.	COURT	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)

						NO. 5			
16 6	23988/ 2024	12.03.202 4	WP (C) - 4254/202 4	S.C.MEKAP	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH- 4	(Seat No-27)
16 7	23989/ 2024	12.03.202 4	WP (C) - 5376/202 4	S.P. SAHOO	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
16 8	23990/ 2024	12.03.202 4	CMP- 155/2024	A.MOHANTY	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-15)
16 9	23991/ 2024	12.03.202 4	WP (C) - 5394/202 4	R.K. BARIK	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
17 0	23992/ 2024	12.03.202 4	RPFAM- 149/2023	H.N.MOHAPAT RA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	FIRST APPEAL	(Seat No-5)
17 1	23993/ 2024	12.03.202 4	WP (C) - 5492/202 4	G.C. JENA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
17 2	23994/ 2024	12.03.202 4	RPFAM- 149/2023	P.KAR	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	FIRST APPEAL	(Seat No-5)
17 3	23995/ 2024	12.03.202 4	RVWPET- 266/2015	P.K.MISHRA	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	CIVIL REVISION	(Seat No-1)
17 4	23996/ 2024	12.03.202 4	WP (C) - 5644/202 4	A. MOHANTY	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
17 5	23997/ 2024	12.03.202 4	CONTC- 1351/202 4	S.K.MOHANTY	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11		(Seat No-109)
17 6	23998/ 2024	12.03.202 4	WP (C) - 5643/202 4	A. MOHANTY	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
17 7	23999/ 2024	12.03.202 4	CMP- 160/2024	S.MAHARANA	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-15)

178	24000/2024	12.03.2024	CMP-128/2023	S.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-6	(Seat No-16)
179	24001/2024	12.03.2024	CMP-1272/2018	P.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH-3	(Seat No-11)
180	24002/2024	12.03.2024	WP (C) - 5641/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
181	24003/2024	12.03.2024	CMP-164/2024	A.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-7	(Seat No-15)
182	24004/2024	12.03.2024	ABLAPL-371/2024	SK BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03-04	BAIL-1	(Seat No-1)
183	24005/2024	12.03.2024	CMP-161/2024	S.MAHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-7	(Seat No-15)
184	24006/2024	12.03.2024	WP (C) - 5640/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
185	24007/2024	12.03.2024	CMP-167/2024	T.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-7	(Seat No-15)
186	24008/2024	12.03.2024	WP (C) - 5638/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
187	24009/2024	12.03.2024	CMP-157/2024	A.K.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-7	(Seat No-15)
188	24010/2024	12.03.2024	WP (C) - 5627/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
189	24011/2024	12.03.2024	WP (C) - 29636/2011	A.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-2	(Seat No-7)
190	24012/2024	12.03.2024	WP (C) - 5629/2024	A. MOHANTY	C.O.	COURT	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)

						NO. 20			
19 1	24013/ 2024	12.03.202 4	WP (C) - 1521/201 1	S.C.DASH	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 8	(Seat No-43)
19 2	24014/ 2024	12.03.202 4	WP (C) - 1822/201 7	A.C. MOHAPATRA	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
19 3	24015/ 2024	12.03.202 4	WP (C) - 21791/20 12	A.K.SWAIN	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 8	(Seat No-39)
19 4	24017/ 2024	12.03.202 4	WP (C) - 2102/202 4	A.K.MOHANTY	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-32)
19 5	24018/ 2024	12.03.202 4	WP (C) - 20203/20 18	H.K. MALLICK	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
19 6	24019/ 2024	12.03.202 4	WP (C) - 3298/201 7	S.BISWAL	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 8	(Seat No-29)
19 7	24020/ 2024	12.03.202 4	WP (C) - 20203/20 18	B. SAHOO	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
19 8	24021/ 2024	12.03.202 4	WP (C) - 5624/202 4	A MOHANTY	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
19 9	24022/ 2024	12.03.202 4	WP (C) - 798/2024	A.K.JATI	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 6	(Seat No-36)
20 0	24023/ 2024	12.03.202 4	WP (C) - 5586/202 4	PRABHAT KUMAR SAHOO	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 2	(Seat No-34)
20 1	24024/ 2024	12.03.202 4	WP (C) - 5625/202 4	A MOHANTY	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
20 2	24025/ 2024	12.03.202 4	WP (C) - 826/2024	A.K.JATI	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-44)

203	24026/2024	12.03.2024	WP (C) - 5301/2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-8	(Seat No-29)
204	24027/2024	12.03.2024	WP (C) - 5541/2024	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
205	24028/2024	12.03.2024	WP (C) - 5567/2024	PRABHAT KUMAR SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-2	(Seat No-34)
206	24029/2024	12.03.2024	WP (C) - 5554/2024	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
207	24030/2024	12.03.2024	WP (C) - 5587/2024	PRABHAT KUMAR SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-2	(Seat No-34)
208	24031/2024	12.03.2024	WP (C) - 5564/2024	PRABHAT KUMAR SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-2	(Seat No-34)
209	24032/2024	12.03.2024	WP (C) - 5604/2024	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
210	24033/2024	12.03.2024	WP (C) - 5606/2024	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
211	24034/2024	12.03.2024	WP (C) - 5566/2024	PRABHAT KUMAR SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-2	(Seat No-34)
212	24035/2024	12.03.2024	WP (C) - 39125/2023	BIKRAM BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
213	24036/2024	12.03.2024	WP (C) - 19503/2022	K.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No-14)
214	24037/2024	12.03.2024	WP (C) - 26964/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
215	24038/2024	12.03.2024	WP (C) - 26964/2023	TAPAN KU. NAYAK	C.O.	COURT	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)

						NO. 20			
21 6	24039/ 2024	12.03.202 4	WP (C) - 5581/202 4	PRABHAT KUMAR SAHOO	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 2	(Seat No-34)
21 7	24040/ 2024	12.03.202 4	WP (C) - 41414/20 23	DILIP SAMAL	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
21 8	24041/ 2024	12.03.202 4	WP (C) - 33949/20 22	S C DASH	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-18)
21 9	24042/ 2024	12.03.202 4	WP (C) - 16143/20 19	S.K. RATH	C.O.	COUR T NO. 20	Order Dtd. 2024-03-06	WRIT BRANCH- 8	(Seat No-29)
22 0	24043/ 2024	12.03.202 4	WP (C) - 1289/202 4	SURENDRA DAS	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
22 1	24044/ 2024	12.03.202 4	WP (C) - 4299/202 4	N.CH. SINHA	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 4	(Seat No-27)
22 2	24045/ 2024	12.03.202 4	WP (C) - 5583/202 4	PRABHAT KUMAR SAHOO	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH- 2	(Seat No-34)
22 3	24046/ 2024	12.03.202 4	WP (C) - 5368/202 4	T BAG	C.O.	COUR T NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
22 4	24047/ 2024	12.03.202 4	WP (C) - 34369/20 21	BIKRAM BEHERA	C.O.	COUR T NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH- 1	(Seat No-3)
22 5	24048/ 2024	12.03.202 4	WP (C) - 5317/202 4	A T NAYAK	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
22 6	24049/ 2024	12.03.202 4	WP (C) - 5584/202 4	PRABHAT KUMAR SAHOO	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH- 2	(Seat No-34)
22 7	24050/ 2024	12.03.202 4	WP (C) - 5626/202 4	P K JENA	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)

22	24051/ 2024	12.03.202 4	WP (C) - 14101/20 19	M.R. ROUTRAY	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH- 7	(Seat No-44)
22	24052/ 2024	12.03.202 4	WP (C) - 2637/202 4	S R PATTANAIAK	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
23	24053/ 2024	12.03.202 4	WP (C) - 5356/202 4	R.K. SAHU	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH- 8	(Seat No-29)
23	24054/ 2024	12.03.202 4	WP (C) - 5402/202 4	P.K. BEHERA	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH- 1	(Seat No-2)
23	24055/ 2024	12.03.202 4	WP (C) - 5431/202 4	ASHOK KUMAR PRADHAN	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH- 1	(Seat No-2)
23	24056/ 2024	12.03.202 4	WP (C) - 5477/202 4	K.C. PANDA	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH- 1	(Seat No-2)
23	24057/ 2024	12.03.202 4	WP (C) - 5487/202 4	D.K. JENA	C.O.	COUR T NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH- 1	(Seat No-2)
23	24058/ 2024	12.03.202 4	WP (C) - 5580/202 4	SURENDRANAT H PANDA (IN PERSON)	C.O.	COUR T NO. 23	Order Dtd. 2024-06-20	WRIT BRANCH- 2	(Seat No-34)
23	24059/ 2024	12.03.202 4	WP (C) - 7788/201 8	R.C. MALLICK	C.O.	COUR T NO. 23	Order Dtd. 2024-03-11	WRIT BRANCH- 6	(Seat No-24)
23	24060/ 2024	12.03.202 4	WPC (OAC) - 1349/201 6	S.K. MOHANTY	C.O.	COUR T NO. 3 OLD	Order Dtd. 9999-12-31	OA Branch	(Seat No-1)
23	24061/ 2024	12.03.202 4	CONTC- 664/2024	S.K. SAHOO	C.O.	COUR T NO. 3 OLD	Order Dtd. 2024-03-11		(Seat No-1)
23	24062/ 2024	12.03.202 4	CONTC- 1341/202 4	D. SWAIN	C.O.	COUR T NO. 3 OLD	Order Dtd. 2024-03-11		(Seat No-1)

240	24063/2024	12.03.2024	CONTC-2177/2023	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-11	CONTEMPT	(Seat No-3)
241	24064/2024	12.03.2024	CONTC-1252/2024	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-3)
242	24065/2024	12.03.2024	WP (C) - 5255/2024	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH-7	(Seat No-44)
243	24066/2024	12.03.2024	WP (C) - 41232/2023	N K SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
244	24067/2024	12.03.2024	WP (C) - 5267/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-7	(Seat No-44)
245	24068/2024	12.03.2024	WP (C) - 4704/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-1	(Seat No-1)
246	24069/2024	12.03.2024	WP (C) - 5442/2024	P.L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No-2)
247	24070/2024	12.03.2024	WP (C) - 5401/2024	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No-2)
248	24071/2024	12.03.2024	WA-3121/2023	S BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	WRIT APPEAL	(Seat No-4)
249	24072/2024	12.03.2024	WP (C) - 5439/2024	A.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No-2)
250	24073/2024	12.03.2024	WP (C) - 5279/2024	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH-7	(Seat No-44)
251	24075/2024	12.03.2024	WP (C) - 5443/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No-2)

25 2	24076/ 2024	12.03.202 4	WP (C) - 24192/20 23	P K DASH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 3	(Seat No-11)
25 3	24077/ 2024	12.03.202 4	WP (C) - 5493/202 4	S BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH- 1	(Seat No-2)
25 4	24080/ 2024	12.03.202 4	WP (C) - 5458/202 4	S BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH- 1	(Seat No-2)
25 5	24082/ 2024	12.03.202 4	WP (C) - 5438/202 4	S BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH- 1	(Seat No-2)
25 6	24084/ 2024	12.03.202 4	WP (C) - 5429/202 4	S BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH- 1	(Seat No-2)
25 7	24086/ 2024	12.03.202 4	WP (C) - 5430/202 4	S BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH- 1	(Seat No-2)
25 8	24087/ 2024	12.03.202 4	ARBP- 13/2023	NIRMAL KUMAR SATAPATHY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-02-23		(Seat No-2)
25 9	24088/ 2024	12.03.202 4	WP (C) - 5432/202 4	S BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH- 1	(Seat No-2)
26 0	24089/ 2024	12.03.202 4	WP (C) - 5427/202 4	S BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH- 1	(Seat No-2)
26 1	24091/ 2024	12.03.202 4	WP (C) - 5568/202 4	S BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH- 2	(Seat No-34)
26 2	24092/ 2024	12.03.202 4	RVWPET- 495/2023	TAPAN KUMAR NAYAK	C.O.	COUR T	Order Dtd. 2024-03-01	CIVIL REVISION	(Seat No-1)

						NO. 2 OLD			
26 3	24094/ 2024	12.03.202 4	WP (C) - 4909/202 4	MR SAHOO	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 4	(Seat No-38)
26 4	24096/ 2024	12.03.202 4	WP (C) - 12288/20 22	TUSHAR KANTA NAYAK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 5	(Seat No-22)
26 5	24098/ 2024	12.03.202 4	WP (C) - 5105/202 4	B BARIK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 6	(Seat No-36)
26 6	24100/ 2024	12.03.202 4	WP (C) - 41083/20 23	LD SAHOO	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 6	(Seat No-35)
26 7	24101/ 2024	12.03.202 4	WP (C) - 2230/202 4	SP SAHOO	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 6	(Seat No-16)
26 8	24103/ 2024	12.03.202 4	CRLMC- 670/2023	G.B. PARIDA	C.O.	COUR T NO. 8	Order Dtd. 2023-05-03	CRIMINAL MISC	(Seat No-1)
26 9	24105/ 2024	12.03.202 4	WP (C) - 4956/202 4	P NAYAK	C.O.	COUR T NO. 8	Order Dtd. 2024-03-11	WRIT BRANCH- 4	(Seat No-38)
27 0	24106/ 2024	12.03.202 4	WP (C) - 4709/202 4	MR ROUSTRAY	C.O.	COUR T NO. 8	Order Dtd. 2024-03-11	WRIT BRANCH- 1	(Seat No-1)
27 1	24107/ 2024	12.03.202 4	WP (C) - 4850/202 3	RC MALLICK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH- 4	(Seat No-27)
27 2	24108/ 2024	12.03.202 4	ABLAPL- 2022/202 4	KK NATH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11		(Seat No-27)

27 3	24109/ 2024	12.03.202 4	ABLAPL- 2019/202 4	KSHIROD KUMAR PAHIL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11		(Seat No-27)
27 4	24110/ 2024	12.03.202 4	ABLAPL- 2018/202 4	AK MISHRA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11		(Seat No-27)
27 5	24112/ 2024	12.03.202 4	BLAPL- 1042/202 4	MN MOHANTY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-11		(Seat No-27)
27 6	24113/ 2024	12.03.202 4	CONTC- 5980/202 3	M.D. BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-06	CONTEMPT	(Seat No-8)
27 7	24114/ 2024	12.03.202 4	CONTC- 5980/202 3	M.D. BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-06	CONTEMPT	(Seat No-8)
27 8	24115/ 2024	12.03.202 4	WP (C) - 5330/202 4	AMAR BEHERA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH- 8	(Seat No-29)
27 9	24116/ 2024	12.03.202 4	CONTC- 5980/202 3	M.R. BARIK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-06	CONTEMPT	(Seat No-8)
28 0	24117/ 2024	12.03.202 4	MACA- 584/2022	K. SAHOO	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	MISC. APPEAL SEC.	(Seat No-1)
28 1	24118/ 2024	12.03.202 4	MACA- 584/2022	S. DASH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	MISC. APPEAL SEC.	(Seat No-1)
28 2	24119/ 2024	12.03.202 4	MACA- 602/2023	S. SWAIN	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	MISC. APPEAL SEC.	(Seat No-6)
28 3	24120/ 2024	12.03.202 4	MACA- 602/2023	S.R. OJHA	C.O.	COUR T	Order Dtd. 2024-03-07	MISC. APPEAL SEC.	(Seat No-6)

						NO. 2 OLD			
28 4	24121/ 2024	12.03.202 4	MACA- 604/2023	S. SWAIN	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	MISC. APPEAL SEC.	(Seat No-6)
28 5	24122/ 2024	12.03.202 4	MACA- 604/2023	S.R. OJHA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	MISC. APPEAL SEC.	(Seat No-6)
28 6	24123/ 2024	12.03.202 4	MACA- 606/2023	S.R. OJHA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	MISC. APPEAL SEC.	(Seat No-6)
28 7	24124/ 2024	12.03.202 4	MACA- 606/2023	S. SWAIN	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	MISC. APPEAL SEC.	(Seat No-6)
28 8	24125/ 2024	12.03.202 4	WP (C) - 5287/202 4	N.K. ROUT	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH- 7	(Seat No-44)
28 9	24126/ 2024	12.03.202 4	WP (C) - 5170/202 4	M. NAYAK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH- 6	(Seat No-36)
29 0	24127/ 2024	12.03.202 4	WP (C) - 15870/20 23	M. JATI	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH- 2	(Seat No-8)
29 1	24128/ 2024	12.03.202 4	WP (C) - 15870/20 23	J. MOHAPATRA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH- 2	(Seat No-8)
29 2	24129/ 2024	12.03.202 4	CONTC- 882/2024	P.R. SWAIN	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-07		(Seat No-8)
29 3	24130/ 2024	12.03.202 4	BLAPL- 11673/20 23	J. KAMILA	C.O.	COUR T NO. 7	Order Dtd. 9999-12-31	BAIL-2	(Seat No-12)

29 4	24131/ 2024	12.03.202 4	BLAPL- 11673/20 23	A.K. NAYAK	C.O.	COUR T NO. 7	Order Dtd. 9999-12-31	BAIL-2	(Seat No-12)
29 5	24132/ 2024	12.03.202 4	BLAPL- 1967/202 3	S.K. BISWAL	C.O.	COUR T NO. 7	Order Dtd. 2024-03-11	BAIL-2	(Seat No-8)
29 6	24133/ 2024	12.03.202 4	ABLAPL- 523/2021	A. MOHANTY	C.O.	COUR T NO. 7	Order Dtd. 2021-02-15	CRIMINAL MISC	(Seat No-3)
29 7	24134/ 2024	12.03.202 4	CRLREV- 89/2024	PARTHA SARATHI DAS	C.O.	COUR T NO. 7	Order Dtd. 2024-03-04	CRIMINAL REVISION	(Seat No-3)
29 8	24135/ 2024	12.03.202 4	WP (C) - 42056/20 23	R.K. BARIK	C.O.	COUR T NO. 7	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
29 9	24137/ 2024	12.03.202 4	WP (C) - 4466/202 4	MANOJ KUMAR MOHANTY (2)	C.O.	COUR T NO. 7	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
30 0	24138/ 2024	12.03.202 4	WP (C) - 4861/202 4	A. PARIDA	C.O.	COUR T NO. 7	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
30 1	24139/ 2024	12.03.202 4	WP (C) - 5153/202 1	KSHIEITH	C.O.	COUR T NO. 7	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
30 2	24140/ 2024	12.03.202 4	WP (C) - 5533/202 4	ASHIS KUMAR MISHRA	C.O.	COUR T NO. 7	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
30 3	24141/ 2024	12.03.202 4	WP (C) - 29863/20 23	DILLIP SAMAL	C.O.	COUR T NO. 7	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
30 4	24143/ 2024	12.03.202 4	WP (C) - 15350/20 20	R. SA	C.O.	COUR T NO. 7		WRIT BRANCH- 6	(Seat No-26)
30 5	24144/ 2024	12.03.202 4	CONTC- 1538/202 1	M/S. KALI PRASAD MOHANTY	C.O.	COUR T NO. 7	Order Dtd. 2024-03-07	CONTEMPT	(Seat No-3)
30 6	24145/ 2024	12.03.202 4	CONTC- 647/2023	A.K. JATI	C.O.	COUR T	Order Dtd. 2024-03-07	CONTEMPT	(Seat No-7)

						NO. 7			
30 7	24146/ 2024	12.03.202 4	CONTC- 8941/202 3	BIKRAM BEHERA	C.O.	COUR T NO. 7	Order Dtd. 2024-03-07	CONTEMPT	(Seat No-4)
30 8	24147/ 2024	12.03.202 4	CONTC- 545/2024	S.K. BEHERA	C.O.	COUR T NO. 7	Order Dtd. 2024-03-07		(Seat No-4)
30 9	24148/ 2024	12.03.202 4	CONTC- 573/2024	M/S.KALI PRASAD MOHANTY	C.O.	COUR T NO. 7	Order Dtd. 2024-03-07		(Seat No-4)
31 0	24156/ 2024	12.03.202 4	ABLAPL- 1890/202 4	K K NATH	C.O.	COUR T NO. 7	Order Dtd. 2024-03-06		(Seat No-4)
31 1	24157/ 2024	12.03.202 4	ABLAPL- 1898/202 4	K K NATH	C.O.	COUR T NO. 7	Order Dtd. 2024-03-06	BAIL-1	(Seat No-4)
31 2	24160/ 2024	12.03.202 4	CRLMC- 1870/202 3	CHHABI RANA	C.O.	COUR T NO. 7	Order Dtd. 2024-03-11	CRIMINAL MISC	(Seat No-1)
31 3	24161/ 2024	12.03.202 4	BLAPL- 12833/20 22	S. MOHANTY	C.O.	COUR T NO. 11	Order Dtd. 2024-02-27	BAIL-1	(Seat No-5)
31 4	24162/ 2024	12.03.202 4	BLAPL- 2904/202 3	S. JENA	C.O.	COUR T NO. 11	Order Dtd. 2024-03-07	BAIL-2	(Seat No-9)
31 5	24163/ 2024	12.03.202 4	BLAPL- 12671/20 22	J.R. DAS	C.O.	COUR T NO. 11	Order Dtd. 2024-03-11	BAIL-1	(Seat No-4)
31 6	24164/ 2024	12.03.202 4	ABLAPL- 2039/202 4	MR SAHOO	C.O.	COUR T NO. 11	Order Dtd. 2024-03-11	BAIL-2	(Seat No-7)
31 7	24165/ 2024	12.03.202 4	ABLAPL- 12719/20 23	P.K. DAS	C.O.	COUR T NO. 11	Order Dtd. 2023-11-06	BAIL-1	(Seat No-1)
31 8	24166/ 2024	12.03.202 4	ABLAPL- 2036/202 4	A PARIDA	C.O.	COUR T NO. 11	Order Dtd. 2024-03-11	BAIL-2	(Seat No-7)

319	24167/2024	12.03.2024	TRP(C)-436/2023	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	M.J.C.	(Seat No-6)
320	24168/2024	12.03.2024	ABLAPL-13048/2023	PRANAB KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Seat No-8)
321	24169/2024	12.03.2024	ABLAPL-2040/2024	A PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-11		(Seat No-8)
322	24170/2024	12.03.2024	TRPCRL-12/2024	M.B. SMRUTIRANJAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL-1	(Seat No-3)
323	24171/2024	12.03.2024	CRLREV-141/2022	Y. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	CRIMINAL REVISION	(Seat No-1)
324	24172/2024	12.03.2024	CRLREV-141/2022	Y. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	CRIMINAL REVISION	(Seat No-1)
325	24173/2024	12.03.2024	ABLAPL-2045/2024	MR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03-11	BAIL-2	(Seat No-10)
326	24174/2024	12.03.2024	CRLMC-5372/2023	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-01		(Seat No-10)
327	24175/2024	12.03.2024	ABLAPL-2042/2024	MK MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-03-11	BAIL-2	(Seat No-7)
328	24189/2024	12.03.2024	BLAPL-1168/2024	AK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-07		(Seat No-7)
329	24190/2024	12.03.2024	CRLA-980/2023	A.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
330	24192/2024	12.03.2024	CRLA-569/2022	M.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	CRIMINAL APPEAL	(Seat No-7)
331	24193/2024	12.03.2024	CRLA-463/2023	T.R.DAS	C.O.	COURT	Order Dtd. 2024-03-11	CRIMINAL APPEAL	(Seat No-9)

						NO. 5			
33 2	24194/ 2024	12.03.202 4	CRLA- 887/2023	M.R.SAHOO	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	CRIMINAL APPEAL	(Seat No-9)
33 3	24195/ 2024	12.03.202 4	BLAPL- 435/2024	B.DAS	C.O.	COUR T NO. 5	Order Dtd. 2024-02-29		(Seat No-9)
33 4	24197/ 2024	12.03.202 4	CRLA- 177/2024	B.SINGH	C.O.	COUR T NO. 5	Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No-10)
33 5	24198/ 2024	12.03.202 4	CRLA- 550/2023	S.K.LENKA	C.O.	COUR T NO. 5	Order Dtd. 2024-03-11	CRIMINAL APPEAL	(Seat No-9)
33 6	24199/ 2024	12.03.202 4	CRLMC- 670/2023	M. R. SAHOO	C.O.	COUR T NO. 8	Order Dtd. 2023-05-03	CRIMINAL MISC	(Seat No-1)
33 7	24200/ 2024	12.03.202 4	WP (C) - 3213/202 4	B.K.DAS	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH- 1	(Seat No-4)
33 8	24201/ 2024	12.03.202 4	WP (C) - 5659/202 4	A.K.JATI	C.O.	COUR T NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH- 3	(Seat No-12)
33 9	23713/ 2024	12.03.202 4	ABLAPL- 1312/202 4	BAISNAB CHARAN PATRA	GENERA L		Order Dtd. 2024-03-05		(Seat No-12)
34 0	23730/ 2024	12.03.202 4	WA- 783/2023	STATE OF ODISHA	GENERA L		Order Dtd. 2023-09-14	WRIT APPEAL	(Seat No-7)
34 1	23731/ 2024	12.03.202 4	MATA- 30/2021	ASWINI KUMAR PANDA	GENERA L		Order Dtd. 2021-09-01	FIRST APPEAL	(Seat No-1)
34 2	23733/ 2024	12.03.202 4	WP (C) - 24367/20 22	PRATIMA NAYAK	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH- 8	(Seat No-29)
34 3	23735/ 2024	12.03.202 4	WP (C) - 9878/202 2	PRATIMA NAYAK	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH- 1	(Seat No-2)
34 4	23737/ 2024	12.03.202 4	WP (C) - 5062/202 4	LALIT NARAYAN PATTNAIK	GENERA L		Order Dtd. 2024-07-29	WRIT BRANCH- 5	(Seat No-22)
34 5	23740/ 2024	12.03.202 4	WP (C) - 15832/20 22	PRATIMA NAYAK	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH- 4	(Seat No-38)

346	23742/2024	12.03.2024	WP (C) - 25478/2019	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Seat No-47)
347	23743/2024	12.03.2024	WP (C) - 6888/2016	STATE OF ORISSA	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH-6	(Seat No-36)
348	23744/2024	12.03.2024	WP (C) - 41063/2023	MANAS PATI	GENERAL		Order Dtd. 2024-03-07	WRIT BRANCH-6	(Seat No-35)
349	23745/2024	12.03.2024	WP (C) - 25407/2023	PIOYUSH AGRAWAL	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-3)
350	23747/2024	12.03.2024	MATA-30/2021	ASWINI PANDA	GENERAL		Order Dtd. 2021-09-01	FIRST APPEAL	(Seat No-1)
351	23748/2024	12.03.2024	WP (C) - 40850/2023	ABHISEK UPADHYAY	GENERAL		Order Dtd. 2024-03-07	WRIT BRANCH-3	(Seat No-33)
352	23749/2024	12.03.2024	WP (C) - 19911/2022	LALIT NARAYAN PATTNAIK	GENERAL		Order Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No-1)
353	23750/2024	12.03.2024	CONTC-4096/2023	M/S MANAS PATI	GENERAL		Order Dtd. 2024-03-07	CONTEMPT	(Seat No-3)
354	23751/2024	12.03.2024	MATA-30/2021	ASWINI KUMAR PANDA	GENERAL		Order Dtd. 2021-09-01	FIRST APPEAL	(Seat No-1)
355	23752/2024	12.03.2024	WP (C) - 27038/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2022-10-18	WRIT BRANCH-4	(Seat No-38)
356	23753/2024	12.03.2024	WA-528/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-6)
357	23754/2024	12.03.2024	WP (C) - 28614/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2022-11-02	WRIT BRANCH-5	(Seat No-23)
358	23755/2024	12.03.2024	CONTC-1037/2024	M/S. MANAS PATI	GENERAL		Order Dtd. 2024-03-07		(Seat No-23)
359	23756/2024	12.03.2024	WA-698/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-22	WRIT APPEAL	(Seat No-1)
360	23757/2024	12.03.2024	WP (C) - 30603/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2022-11-21	WRIT BRANCH-1	(Seat No-31)
361	23758/2024	12.03.2024	CONTC-1038/2024	M/S. MANAS PATI	GENERAL		Order Dtd. 2024-03-07		(Seat No-31)
362	23759/2024	12.03.2024	WA-1166/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-22	WRIT APPEAL	(Seat No-1)

363	23760/2024	12.03.2024	WP (C) - 39047/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH-7	(Seat No-55)
364	23761/2024	12.03.2024	CONTC-1454/2024	M/S MANAS PATI	GENERAL		Order Dtd. 2024-03-07		(Seat No-55)
365	23762/2024	12.03.2024	WP (C) - 39055/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH-7	(Seat No-55)
366	23763/2024	12.03.2024	CONTC-1455/2024	M/S MANAS PATI	GENERAL		Order Dtd. 2024-03-07		(Seat No-55)
367	23764/2024	12.03.2024	CONTC-9093/2023	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-03-01	CONTEMPT	(Seat No-5)
368	23765/2024	12.03.2024	CONTC-251/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-07		(Seat No-5)
369	23766/2024	12.03.2024	WP (C) - 4643/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-8	(Seat No-43)
370	23767/2024	12.03.2024	WP (C) - 4929/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-11	WRIT BRANCH-4	(Seat No-38)
371	23768/2024	12.03.2024	WP (C) - 4773/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-1	(Seat No-1)
372	23769/2024	12.03.2024	WA-1164/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-22	WRIT APPEAL	(Seat No-1)
373	23770/2024	12.03.2024	WP (C) - 4326/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-5	(Seat No-47)
374	23771/2024	12.03.2024	WP (C) - 4608/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-8	(Seat No-43)
375	23772/2024	12.03.2024	WA-1163/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-22	WRIT APPEAL	(Seat No-1)
376	23773/2024	12.03.2024	WP (C) - 3589/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH-5	(Seat No-20)
377	23774/2024	12.03.2024	WP (C) - 4834/2022	ASUTOSH AMRIT PATNAIK	GENERAL		Order Dtd. 2022-03-23	WRIT BRANCH-5	(Seat No-47)
378	23775/2024	12.03.2024	WA-149/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)
379	23776/2024	12.03.2024	WP (C) - 4834/2022	ASUTOSH AMRIT PATNAIK	GENERAL		Order Dtd. 2022-03-23	WRIT BRANCH-5	(Seat No-47)

380	23777/2024	12.03.2024	WA-750/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
381	23778/2024	12.03.2024	WA-957/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-6)
382	23779/2024	12.03.2024	WP (C) - 9777/2022	RABINDRA KUMAR SAHOO	GENERAL		Order Dtd. 2022-05-02	WRIT BRANCH-8	(Seat No-43)
383	23780/2024	12.03.2024	WA-413/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No-1)
384	23781/2024	12.03.2024	WA-268/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-5)
385	23782/2024	12.03.2024	WP (C) - 9777/2022	RABINDRA KUMAR SAHOO	GENERAL		Order Dtd. 2022-05-02	WRIT BRANCH-8	(Seat No-43)
386	23783/2024	12.03.2024	WA-2588/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Seat No-4)
387	23784/2024	12.03.2024	WP (C) - 13134/2007	M/S. SUVENDU KU. RAY	GENERAL		Order Dtd. 2008-11-21		(Seat No-4)
388	23785/2024	12.03.2024	CRLMC-418/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-03-11	CRIMINAL MISC	(Seat No-7)
389	23788/2024	12.03.2024	MACA-53/2023	DURGA CHARAN DEY	GENERAL		Order Dtd. 2024-03-06	MISC. APPEAL SEC.	(Seat No-7)
390	23789/2024	12.03.2024	WP (C) - 18908/2018	ARUN SAMANTARAY	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-2)
391	23791/2024	12.03.2024	CONTC-4090/2022	ARUNA SAMANTARAY	GENERAL		Entire Document	CONTEMPT	(Seat No-3)
392	23793/2024	12.03.2024	ABLAPL-13705/2023	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-03-06	BAIL-2	(Seat No-12)
393	23800/2024	12.03.2024	WP (C) - 16559/2019	ARUNA SAMANTARAY	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
394	23807/2024	12.03.2024	WP (C) - 16559/2019	ARUNA SAMANTARAY	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
395	23808/2024	12.03.2024	BLAPL-6971/2023	SURYAKANTA DASMOHAPATRA	GENERAL		Order Dtd. 2024-02-21	BAIL-1	(Seat No-1)
396	23813/2024	12.03.2024	WP (C) - 25231/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-28	WRIT BRANCH-2	(Seat No-7)

397	23817/2024	12.03.2024	WP (C) - 24195/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH-6	(Seat No-16)
398	23822/2024	12.03.2024	WP (C) - 24199/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH-6	(Seat No-16)
399	23827/2024	12.03.2024	WP (C) - 31446/2023	SANJAY KUMAR BEHERA	GENERAL		Judgement Dtd. 2024-02-09	WRIT BRANCH-3	(Seat No-14)
400	23828/2024	12.03.2024	ABLAPL-1848/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-03-07	BAIL-1	(Seat No-4)
401	23839/2024	12.03.2024	BLAPL-455/2024	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2024-03-06		(Seat No-4)
402	23848/2024	12.03.2024	ABLAPL-1851/2024	SURYAKANTA DASMOHAPATRA	GENERAL		Order Dtd. 2024-03-05		(Seat No-4)
403	23872/2024	12.03.2024	ABLAPL-8051/2016	SUBASIS SAMANTARAY	GENERAL		Order Dtd. 2016-05-20		(Seat No-4)
404	23932/2024	12.03.2024	CRLA-236/2019	M. K. MOHANTY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-6)
405	23935/2024	12.03.2024	WP (C) - 4417/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No-25)
406	23936/2024	12.03.2024	WP (C) - 9315/2018	S DASMOHAPATRA	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
407	23937/2024	12.03.2024	WP (C) - 25478/2019	P NAYAK	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Seat No-47)
408	23938/2024	12.03.2024	WP (C) - 25479/2019	P NAYAK	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Seat No-47)
409	23939/2024	12.03.2024	WP (C) - 788/2023	MANAS PATI	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
410	23940/2024	12.03.2024	WP (C) - 3814/2021	P NAYAK	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-4	(Seat No-37)
411	23941/2024	12.03.2024	WP (C) - 32933/2023	DINESH SENAPATI	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-4	(Seat No-38)
412	23942/2024	12.03.2024	WP (C) - 32937/2023	DINESH SENAPATI	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-4	(Seat No-38)
413	23943/2024	12.03.2024	WP (C) - 4501/2021	P NAYAK	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-6	(Seat No-26)

41 4	23944/ 2024	12.03.202 4	WP (C) - 4502/202 1	P NAYAK	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH- 6	(Seat No-26)
41 5	23945/ 2024	12.03.202 4	WP (C) - 28322/20 20	P NAYAK	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH- 2	(Seat No-45)
41 6	23946/ 2024	12.03.202 4	WP (C) - 22888/20 20	P NAYAK	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH- 3	(Seat No-14)
41 7	23947/ 2024	12.03.202 4	ABLAPL- 1981/202 4	HAREKRUSHNA DASH	GENERA L		Order Dtd. 2024-03-11	BAIL-1	(Seat No-5)
41 8	23948/ 2024	12.03.202 4	WP (C) - 23390/20 19	P NAYAK	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH- 6	(Seat No-24)
41 9	23949/ 2024	12.03.202 4	BLAPL- 10628/20 23	SOUMYAKANTA TRIPATHY	GENERA L		Order Dtd. 2024-03-11	BAIL-2	(Seat No-11)
42 0	23950/ 2024	12.03.202 4	WP (C) - 25473/20 19	P NAYAK	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH- 5	(Seat No-47)
42 1	23951/ 2024	12.03.202 4	BLAPL- 398/2024	KHUSBU PANIGRAHI	GENERA L		Order Dtd. 2024-03-12		(Seat No-47)
42 2	23952/ 2024	12.03.202 4	WP (C) - 21958/20 19	P NAYAK	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH- 5	(Seat No-32)
42 3	23953/ 2024	12.03.202 4	WP (C) - 3374/202 1	P NAYAK	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH)	(Seat No-107)
42 4	24095/ 2024	12.03.202 4	WA- 2838/202 3	SANJAYA KUMAR BEHERA	GENERA L		Order Dtd. 2023-12-01		(Seat No-107)
42 5	23712/ 2024	12.03.202 4	ABLAPL- 1075/202 4	J P KAR	GENERA L		Order Dtd. 2024-03-05	BAIL-2	(Seat No-12)
42 6	23729/ 2024	12.03.202 4	WPC (OAC) - 1992/200 3	C R NAYAK	GENERA L		Order Dtd. 2023-10-10	OA Branch	(Seat No-1)
42 7	23732/ 2024	12.03.202 4	BLAPL- 11286/20 22	N K SATAPTHY	GENERA L		Order Dtd. 2023-01-27	BAIL-2	(Seat No-7)
42 8	23746/ 2024	12.03.202 4	CRLMC- 4089/201 1	L SAHOO	GENERA L		Order Dtd. 2012-05-10		(Seat No-7)
42 9	23799/ 2024	12.03.202 4	ABLAPL- 1960/202 4	PARTHA SARATHI DAS	GENERA L		Order Dtd. 2024-03-07		(Seat No-7)

430	23801/2024	12.03.2024	WP (C) - 3672/2012	M.DAS	GENERAL		Order Dtd. 2012-04-23	WRIT BRANCH-5	(Seat No-22)
431	23832/2024	12.03.2024	MACA-833/2011	BIKRAM BEHERA	GENERAL		Order Dtd. 2024-02-28	MISC. APPEAL SEC.	(Seat No-7)
432	23855/2024	12.03.2024	WP (C) - 16249/2009	S RAY	GENERAL		Order Dtd. 2018-07-25		(Seat No-7)
433	23860/2024	12.03.2024	WP (C) - 4767/2023	L SAHOO	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No-14)
434	23863/2024	12.03.2024	WP (C) - 13762/2017	L SAHOO	GENERAL		Order Dtd. 2022-11-01	WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
435	23867/2024	12.03.2024	WP (C) - 11122/2017	L SAHOO	GENERAL		Order Dtd. 2022-11-01	WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
436	23869/2024	12.03.2024	CRLMC-273/2024	ASHUTOSH MOHANTY	GENERAL		Order Dtd. 2024-02-08		(Seat No-105)
437	23870/2024	12.03.2024	WP (C) - 21215/2019	R K BARIK	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH-5	(Seat No-47)
438	23871/2024	12.03.2024	WP (C) - 10741/2006	P K ROUT	GENERAL		Order Dtd. 2009-01-27		(Seat No-47)
439	23873/2024	12.03.2024	WP (C) - 4158/2024	T K NAYAK	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH-3	(Seat No-13)
440	23874/2024	12.03.2024	WP (C) - 33034/2023	P K MISHRA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
441	23875/2024	12.03.2024	WP (C) - 16721/2010	P N NAYAK	GENERAL		Order Dtd. 2023-02-01	WRIT BRANCH-6	(Seat No-24)
442	23876/2024	12.03.2024	WP (C) - 7948/2011	A K DEI	GENERAL		Order Dtd. 2011-04-11		(Seat No-24)
443	23877/2024	12.03.2024	WP (C) - 6144/2021	S GOCHHYAT	GENERAL		Order Dtd. 2022-02-24 Petition, Annexure, Entire Order,	WRIT BRANCH-1	(Seat No-3)
444	23878/2024	12.03.2024	WP (C) - 39359/2023	S SAHOO	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
445	23882/2024	12.03.2024	WP (C) - 7548/2016	M R BISWAL	GENERAL		Order Dtd. 2019-04-17	WRIT BRANCH-4	(Seat No-46)

44 6	23885/ 2024	12.03.202 4	WP (C) - 19848/20 22	S GOCHHAYAT	GENERA L		Order Dtd. 2022-09- 22Petition, Annexure,En tire Order,	WRIT BRANCH- 8	(Seat No-42)
44 7	23887/ 2024	12.03.202 4	WPC (OAC) - 1675/201 5	P K JENA	GENERA L		Order Dtd. 2022-08-22	OA Branch	(Seat No-1)
44 8	23888/ 2024	12.03.202 4	WPC (OAC) - 1073/201 9	D K MOHANTY	GENERA L		Order Dtd. 2024-02-20	OA Branch	(Seat No-1)
44 9	23891/ 2024	12.03.202 4	LAA- 44/2004	B K PATI	GENERA L		Order Dtd. 2022-08-26	FIRST APPEAL	(Seat No-6)
45 0	23892/ 2024	12.03.202 4	RSA- 172/2020	M K MALICK	GENERA L		Order Dtd. 2024-02- 08Decree,	SECOND APPEAL	(Seat No-6)
45 1	23894/ 2024	12.03.202 4	CRLMC- 2660/202 3	E. SWARNALAT A@ P. SWARNALAT A	GENERA L		Order Dtd. 2024-03- 06Petition, Annexure, Af fidavit,	CRIMINAL MISC	(Seat No-6)
45 2	23895/ 2024	12.03.202 4	CRLMC- 612/2017	L SAHOO	GENERA L		Order Dtd. 2023-03-28	CRIMINAL MISC	(Seat No-1)
45 3	23896/ 2024	12.03.202 4	CRLA- 690/2022	L D SAHOO	GENERA L		Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No-7)
45 4	23897/ 2024	12.03.202 4	SA- 370/1999	P SAHOO	GENERA L		Order Dtd. 2024-02-13	SECOND APPEAL	(Seat No-4)
45 5	23899/ 2024	12.03.202 4	CONTC- 1367/202 1	S SAHOO	GENERA L		Order Dtd. 2021-06-28	CONTEMPT	(Seat No-4)
45 6	23901/ 2024	12.03.202 4	WA- 1759/202 2	S K GOCHHAYAT	GENERA L		Order Dtd. 2024-01-09	WRIT APPEAL	(Seat No-2)
45 7	23903/ 2024	12.03.202 4	WA- 364/2019	S GOCHHAYAT	GENERA L		Order Dtd. 2020-12-17	WRIT APPEAL	(Seat No-2)
45 8	23905/ 2024	12.03.202 4	WA- 1621/202 2	S K GOCHHAYAT	GENERA L		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No-5)
45 9	23907/ 2024	12.03.202 4	OJC- 13164/20 01	S GOCHHAYAT	GENERA L		Order Dtd. 5000-01- 01Petition, Annexure,En tire Order,	WRIT BRANCH- 7	(Seat No-15)
46 0	23954/ 2024	12.03.202 4	WP (C) - 31096/20 21	RABINDRA MEHER	GENERA L		Order Dtd. 2022-02- 14Petition, Annexure,	WRIT BRANCH- 8	(Seat No-42)

461	24016/2024	12.03.2024	CRLMC-2660/2023	P. K. ROUTRAY	GENERAL		PetitionAnnexure,	CRIMINAL MISC	(Seat No-6)
462	24074/2024	12.03.2024	WPC (OAC) - 1358/2019	L K NAYAK	GENERAL		Order Dtd. 2022-10-11	OA Branch	(Seat No-1)
463	24078/2024	12.03.2024	CRLMC-1635/2015	N. SAHOO	GENERAL		Order Dtd. 2015-04-10		(Seat No-1)
464	24079/2024	12.03.2024	ABLAPL-1945/2024	AMARESH DAS	GENERAL		Order Dtd. 2024-03-07		(Seat No-1)
465	24081/2024	12.03.2024	WP (C) - 3345/2024	C K BARIK	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
466	24083/2024	12.03.2024	WP (C) - 37454/2023	R DANGI	GENERAL		Order Dtd. 2023-11-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
467	24085/2024	12.03.2024	WP (C) - 37453/2023	R DANGI	GENERAL		Order Dtd. 2023-11-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
468	24090/2024	12.03.2024	WP (C) - 41056/2023	A K MISHRA	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH-6	(Seat No-35)
469	24093/2024	12.03.2024	WP (C) - 4574/2024	S K BISWAL	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
470	24097/2024	12.03.2024	WP (C) - 4727/2024	S K BISWAL	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
471	24099/2024	12.03.2024	WP (C) - 18549/2015	B K SWAIN	GENERAL		Order Dtd. 2023-11-01	WRIT BRANCH-6	(Seat No-16)
472	24102/2024	12.03.2024	WP (C) - 18458/2016	M K PATI	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH-7	(Seat No-44)
473	24104/2024	12.03.2024	WP (C) - 83/2008	P K MISHRA	GENERAL		Order Dtd. 2008-07-22Petition, Annexure, Co unter,		(Seat No-44)
474	24111/2024	12.03.2024	WP (C) - 27939/2013	P K SWAIN	GENERAL		Order Dtd. 2022-09-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
475	24136/2024	12.03.2024	MATA-100/2015	D K MISHRA	GENERAL		Order Dtd. 2024-02-23	FIRST APPEAL	(Seat No-6)
476	24142/2024	12.03.2024	WP (C) - 3107/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-11	WRIT BRANCH-8	(Seat No-41)

477	24149/2024	12.03.2024	OJC-370/1993	D MOHAPATRA	GENERAL		Order Dtd. 2011-08-12		(Seat No-41)
478	24150/2024	12.03.2024	OJC-370/1993	D MOHAPATRA	GENERAL		Order Dtd. 2009-07-28		(Seat No-41)
479	24151/2024	12.03.2024	OJC-370/1993	D MOHAPATRA	GENERAL		Order Dtd. 2009-07-28		(Seat No-41)
480	24152/2024	12.03.2024	WP (C) - 1531/2024	B BEHERA	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-6	(Seat No-26)
481	24153/2024	12.03.2024	WPC (OA) - 432/2016	B D BISWAL	GENERAL		Order Dtd. 2024-01-18	OA Branch	(Seat No-1)
482	24154/2024	12.03.2024	CRLA-505/2012	B BEHERA	GENERAL		Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-4)
483	24155/2024	12.03.2024	CRLA-496/2018	A C NAYAK	GENERAL		Order Dtd. 2018-12-18	CRIMINAL APPEAL	(Seat No-5)
484	24159/2024	12.03.2024	CRLMC-2258/2023	S MOHAPATRA	GENERAL		Judgement Dtd. 2017-08-27	CRIMINAL MISC	(Seat No-3)
485	24176/2024	12.03.2024	CRLMC-2258/2023	S K MOHAPATRA	GENERAL		Order Dtd. 2024-02-27Annexure,	CRIMINAL MISC	(Seat No-3)
486	24177/2024	12.03.2024	SA-347/2001	N DAS	GENERAL		Order Dtd. 2023-02-15Decree,	SECOND APPEAL	(Seat No-7)
487	24178/2024	12.03.2024	RSA-366/2023	G R PATRA	GENERAL		Order Dtd. 2024-02-20	SECOND APPEAL	(Seat No-1)
488	24179/2024	12.03.2024	RSA-17/2024	M MOHANTY	GENERAL		Order Dtd. 2024-02-23	SECOND APPEAL	(Seat No-4)
489	24180/2024	12.03.2024	CRLREV-89/2023	A K NAYAK	GENERAL		Order Dtd. 2023-05-04	CRIMINAL REVISION	(Seat No-2)
490	24181/2024	12.03.2024	CRLMA-126/2020	H K DAS	GENERAL		Order Dtd. 2024-03-06	BAIL-2	(Seat No-11)
491	24182/2024	12.03.2024	CONTC-1423/2023	N MALLICK	GENERAL			CONTEMPT	(Seat No-2)
492	24183/2024	12.03.2024	LAA-28/2023	S K BEHERA	GENERAL		Order Dtd. 2024-03-04	FIRST APPEAL	(Seat No-3)
493	24184/2024	12.03.2024	WP (C) - 4243/2024	B R SENAPATI	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
494	24185/2024	12.03.2024	WP (C) - 9512/2018	P K SAHU	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
495	24186/2024	12.03.2024	WP (C) - 36235/2023	R K SARANGI	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
496	24187/2024	12.03.2024	OJC-1810/1995	J R SAHOO	GENERAL		Order Dtd. 2016-11-22		(Seat No-114)

49 7	24188/ 2024	12.03.202 4	OJC- 5842/199 5	J R SAHOO	GENERA L		Order Dtd. 1995-10-30		(Seat No-114)
49 8	24191/ 2024	12.03.202 4	FAO- 168/2014	A. K. MOHANTY	GENERA L		Order Dtd. 2019-08-16	MISC. APPEAL SEC.	(Seat No-8)
49 9	24196/ 2024	12.03.202 4	CRLMP- 1473/202 3	S.MALLICK	GENERA L		Order Dtd. 2023-10-05	WRIT BRANCH- 2	(Seat No-50)

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